**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 32**

**C.P. (IB)/189(MB)2023**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. OM RAMESH SAWANT**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Subir Kumar, Advocate a/w Ms. Disha Shah, Advocate i/b SDS Advocates appeared for the Petitioner.
2. Mr. Yash Jariwala, Advocate appeared for the Respondent.
3. Learned Counsel for the Financial Creditor seeks some time to file rejoinder. Time granted.
4. List this matter on **19.07.2024** for hearing.

**Sd/-** **Sd/-**
**PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT**
**MEMBER (TECHNICAL)** **MEMBER (JUDICIAL)**

Sapna